

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:354

ANSWERED ON:23.11.2012

TOURISM PROJECTS

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Will the Minister of TOURISM be pleased to state:

(a) the details of the tourism projects sanctioned out of the proposals received from the State Governments and Union Territory(UT) Administrations along with the funds sanctioned/released thereunder during the last three years and the current year, State/UT-wise;

(b) whether the Government has made any review of the status of projects sanctioned during the last three years;

(c) if so, the details thereof indicating their completion status and utilization of funds thereunder out of the sanctioned funds during the said period, State/UT-wise and year-wise;

(d) the details of private/foreign assistance made or proposed to be made for the development of tourist places in the country, State/UT-wise; and

(e) the measures taken by the Government for identification of tourist places/tourist circuits and their promotion/popularization on the tourist map?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(DR. K. CHIRANJEEVI)

(a) to (e): The list of Projects and amount sanctioned to various States/UTs for promotion and development of tourism during the last three years and the current year, State/UT-wise is given in the Annexure.

Ministry of Tourism (MOT) monitors the implementation of projects through Regional Conferences, field inspections by the officers of the Ministry, periodical review meetings with the State/UT officers. State Governments/UT Administration are required to submit the reports of the State Level Monitoring Committees to the Ministry of Tourism periodically. Timely completion of tourism projects is primarily the responsibility of the State Governments/UT Administration.

A Loan Agreement for an amount equivalent to 7331 million Japanese Yen has been signed with Japan International Cooperation Agency (JICA) for Phase II of Ajanta Ellora Conservation and Tourism Development Project. A total amount of Rs.47.24 Crore has been utilized during the last three financial years and this financial year upto 31.10.2012.

A Loan Agreement has also been signed with JICA for a loan of 9495 million Japanese Yen for development of Buddhist Circuit in the State of Uttar Pradesh. The process for selection of Project Management Consultant (PMC) for this project is underway in consultation with JICA.

Identification and promotion of tourist places are primarily the responsibility of the State Governments/Union Territory (UT) Administrations. However, MOT provides Central Financial Assistance (CFA) for the tourism projects identified during the prioritization meetings in consultation with them subject to adherence to scheme guidelines, inter-se priority and availability of funds.